

SA/
BP
31.01.
2023
Ct. No.17
Item No.
861-876

WPA 23798 of 2022

Rakesh Mondal & Ors.
Vs.
The State of W. B. & Ors.

With
WPA 212 of 2023
Sukhendu Naskar & Ors.
Vs.
The State of W. B. & Ors.

With
WPA 213 of 2023
Rituparna Guria & Ors.
Vs.
The State of W. B. & Ors.

With
WPA 24 of 2023
Kamales Mridha & Ors.
Vs.
The State of W. B. & Ors.

With
WPA 27034 of 2022
Suhag Majumder & Ors.
Vs.
The State of W. B. & Ors.

With
WPA 27547 of 2022
Kanika Ghosh & Ors.
Vs.

The State of W. B. & Ors.
With

WPA 27549 of 2022
Tania Parvin & Ors.
Vs.

The State of W. B. & Ors.
With

WPA 27551 of 2022
Prasanta Biswas & Ors.
Vs.

The State of W. B. & Ors.
With

WPA 28356 of 2022
Sarmin Nahar & Ors.
Vs.

The State of W. B. & Ors.
With

WPA 28359 of 2022
Uttam Mondal & Ors.
Vs.

**The State of W. B. & Ors.
With**

**WPA 28364 of 2022
Debasish Sen & Ors.**

Vs.

**The State of W. B. & Ors.
With**

**WPA 28365 of 2022
Krishnadas Adhikari & Ors.**

Vs.

**The State of W. B. & Ors.
With**

**WPA 28366 of 2022
Tousif Ahmed & Ors.**

Vs.

**The State of W. B. & Ors.
With**

**WPA 28374 of 2022
Lakshman Chandra Mondal & Ors.**

Vs.

**The State of W. B. & Ors.
With**

**WPA 28376 of 2022
Bankim Ghosh & Ors.**

Vs.

**The State of W. B. & Ors.
With**

**WPA 28381 of 2022
Anju Rani Roy & Ors.**

Vs.

The State of W. B. & Ors.

**Mr. Bikash Ranjan Bhattacharya, Sr. Advocate
Mr. Dibyendu Chatterjee
Mr. Pritam Majumdar
Mr. Rahul Deb Goenka
Mr. S. Ghosh**

.....For the Petitioners

**Mr. Biswabrata Basu Mallick
Mr. Biman Halder**

.....For the DPSC, Hooghly and Uttar

Dinajpur

Mr. Sayan Ganguly

**.....For the State in WPA 27034 of
2022**

Mr. Rabindra Nath Pal

Mr. Koustava Ratan Chatterjee

.....For DPSC, Jalpaiguri

Mr. Saikat Banerjee

Mr. Ratul Biswas

Mr. Kaushik Chowdhury

.....For the WBBPE
Mr. Pallav Chatterjee
Mr. Tanweer Jamil Mandal
.....For the Chairman, DPSC, Purba
Burdwan for all matters
Mr. Billwadal Bhattacharyya
Mr. Arijit Majumder
...For the CBI
Mr. M. M. Verma
Mrs. Punam Verma
Mr. Abhishek Verma
.....For the S. Basu Roy and Co.
Mr. Arka Kumar Nag
..for the State in
WPA 28364 of 2022

From the Special Investigation Team Mr. Somnath Biswas is removed. I direct the CBI counsel to supply any other name in his place at 2 p.m. when the new officer may be engaged in Special Investigation Team.

The officer Mr. Somnath Biswas is restrained from touching anything in his office which were in his custody until the head of the SIT Mr. Aswin Singvi is present while taking of all those papers in the custody of the new officer.

The party added as respondent M/s. S. Basu Roy & Company has filed one affidavit in opposition affirmed on 30th January, 2023 which is kept on record. From paragraph 29 of the said affidavit it appears that the additional panels were sent to the Board on different dates by them.

I direct the learned advocate for the West Bengal Board of Primary Education to come up with

instruction where are those panels and if necessary they should request the erstwhile Secretary to be present before this court day after tomorrow at 1 p.m. when this matter will be taken up again as it has been stated by the party added as respondent that they sent the additional panels not only to the President of the Board but also to the Secretary of the Board who was there at the relevant point of time.

Therefore, I adjourn this matter till 2nd February, 2023 when it will be taken up at 1 p.m.

(Abhijit Gangopadhyay, J.)